NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.04/2016 and CA No.33/2016 IN CP No. 84(ND) 2010 RT No.22/2016

Rajneesh Gupta & Ors.

... Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Advocate and

Mr. Bhupesh Gupta, Practising Company Secretary

for petitioners.

Mr. Abhay K. Das, Advocate and Mr. Mast Ram, Practising Company Secretary for respondents.

Mr. Abhay K. Das, learned counsel for the respondents has filed written submissions. Copy has been supplied to the learned counsel for the petitioners. The matter is adjourned for arguments to 22.03.2017.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

February 23, 2017